# GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

# LOK SABHA STARRED QUESTION NO.250 TO BE ANSWERED ON 3<sup>RD</sup> AUGUST, 2022

#### DISTRIBUTION OF FOODGRAINS UNDER NFS SCHEME

#### †\*250. SHRI SUMEDHANAND SARASWATI: SHRIMATI RANJEETA KOLI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the number of beneficiaries under the National Food Security (NFS) scheme in various States of the country including Rajasthan during the last two years;
- (b) the State-wise details of foodgrains distributed/ funds allocated under the said scheme in the country from January 01, 2020 till date;
- (c) the quantum of foodgrains allocated and distributed after announcement of distribution of free foodgrains during the lockdown alongwith the number of people benefited therefrom, State-wise; and
- (d) the present status of One Nation One Ration Card?

# A N S W E R MINISTER OF COMMERCE & INDUSTRY, CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION AND TEXTILES (SHRI PIYUSH GOYAL)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE STARRED QUESTION NO.250 FOR ANSWER ON 03.08.2022 IN THE LOK SABHA.

- (a): A statement indicating the State/Union Territory (UT)-wise number of beneficiaries covered under the National Food Security Act, 2013 (NFSA) during the last two years is at Annexure-I.
- (b): A statement indicating the allocation of foodgrains under the National Food Security Act, 2013 for the financial year 2019-20 to 2022-23 (Upto June, 2022) is at Annexure-IIA to Annexure-IID.

States are allocated foodgrains at subsidized rates under the National Food Security Act, 2013 and the Other Welfare Schemes (OWS). Difference between Economic Cost and Central Issue Price (CIP), at which foodgrains are issued to States, is reimbursed to Food Corporation of India (FCI) as food subsidy. In case of Decentralized Procurement (DCP) States, food subsidy is directly released to States by Government of India for quantity of foodgrains procured and distributed by them under NFSA and OWS. FCI further releases funds to Non-DCP States for quantum of foodgrains received by FCI from Non-DCP States.

Central Government also provides Central assistance to States/Union Territories under the scheme "Assistance to State Agencies for intra-state movement of foodgrains and FPS dealers' margin under NFSA" for meeting expenditure on intra-State movement and handling of foodgrains and fair price shop dealers' margin as per the Food Security (Assistance to State Governments) Rules, 2015 amended from time to time.

The Budget Estimate, Revised Estimate and Actual Expenditure under Food Subsidy and Central assistance under the scheme "Assistance to State Agencies for intra-state movement of foodgrains and FPS dealers' margin under NFSA" for the financial year 2019-20 to 2022-23 are at Annexure-III.

(c): In view of the outbreak of Covid-19, Central Government has allocated foodgrains to all the States/UTs for about 80 crore persons under Pradhan Mantri Garib Kalyan Anna Yojana (PM-GKAY), for distribution among beneficiaries covered under the NFSA (i.e. Antyodaya Anna Yojana and Priority Category Households). Under the PMGKAY, the households covered under the NFSA are entitled to receive 5 kg of foodgrains (rice / wheat) per person per month, free of cost. The entitlement of foodgrains under PM-GKAY is in addition to their entitlement under NFSA (i.e. 35 kg of foodgrains per month per AAY household and 5 kg of foodgrains per person per month for Priority Households @ Rs.3/2/1 per kg for rice/ wheat/ coarsegrains).

In addition to this, as part of the Economic measures (Atma Nirbhar Bharat), allocation of foodgrains, free of cost, had been made to all the States/Union Territories, for the month of May and June, 2020, for stranded migrants who are not covered under the National Food Security Act, 2013 or any other State scheme PDS Cards. Such beneficiaries were eligible for 5 kg of foodgrains per person per month. Identification of such beneficiaries and distribution of foodgrains to them was the responsibility of concerned State Government or Union Territory Administration.

A statement indicating the State/UT-wise allocation of foodgrains under the PMGKAY and ANBP is at Annexure-IV.

(d): The One Nation One Ration Card (ONORC) plan has been successfully implemented by all the States/UTs.

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State/UT-wise coverage of beneficiaries under the National Food Security Act, 2013 during last two years.

(In lakh)

	T		(In lak	
Sl. No.	States/ UTs	Coverage as on 31.03.2021	Coverage as on 31.03.2022	Coverage as of 28.07.2022
1	Andhra Pradesh	268.22	268.22	268.2
2	Arunachal Pradesh	8.40	8.40	8.4
3	Assam	250.31	251.17	251.1
4	Bihar	871.16	871.16	871.1
5	Chhattisgarh	200.77	200.77	200.7
6	Delhi	72.78	72.78	72.78
7	Goa	5.32	5.32	5.32
8	Gujarat	341.71	345.15	345.15
9	Haryana	126.49	126.49	126.49
10	Himachal Pradesh	28.64	28.64	28.64
11	Jharkhand	263.70	264.25	264.12
12	Karnataka	401.93	401.93	401.93
13	Kerala	154.80	154.80	154.80
14	Madhya Pradesh	470.46	482.58	482.58
15	Maharashtra	700.17	700.17	700.17
16	Manipur	18.60	19.97	20.08
17	Meghalaya	21.46	21.46	21.46
18	Mizoram	6.68	6.68	6.68
19	Nagaland	14.05	14.05	14.05
20	Odisha	324.33	324.15	325.03
21	Punjab	141.51	141.51	141.51
22	Rajasthan	440.01	440.01	440.01
23	Sikkim	3.79	3.79	
24	Tamil Nadu	364.69	364.69	3.79 364.69
25	Telangana	191.62	191.62	191.62
26	Tripura	24.82	24.83	24.83
27	Uttar Pradesh	1465.94	1487.44	1490.71
28	Uttarakhand	61.94	61.94	61.94
29	West Bengal	601.84	601.84	601.84
30	A&N	0.61	0.61	
31	DNHⅅ	2.86	3.02	0.61
32	Lakshadweep	0.22	0.22	3.02
33	Chandigarh (DBT)	2.79	2.75	0.22
34	Puducherry (DBT)	6.30	6.24	2.76
35	J&K	72.41	72.41	6.34
36	Ladakh	1.44	1.44	72.41
	Total	7932.81	7972.50	1.44
		4444	1712.00	7976.75

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#### Allocation and Offtake of foodgrains under NFSA during 2019-20

(In thousand tons)

S. No.	o. States/ UTs Allocation Offi			
		Allocation	Offtake	
1	Andhra Pradesh	1871.844	1871.205	
3	Arunachal Pradesh	88.992	92.023	
3007534	Assam	1695.132	1702.142	
4	Bihar	5493.861	5404.327	
5	Chhattisgarh	1384.056	1374.945	
6	Delhi	450.873	436.490	
7	Goa	59.045	59.045	
8	Gujarat	2379.462	1924.614	
9	Haryana	795.000	598.623	
10	Himachal Pradesh	508.020	511.817	
11	Jammu & Kashmir	748.343	756.989	
12	Jharkhand	1739.514	1678.827	
13	Karnataka	2608.836	2631.142	
14	Kerala	1333.915	1334.324	
15	Ladakh	2.736	0.000	
16	Madhya Pradesh	3564.468	3394.007	
17	Maharashtra	4605.192	4029.097	
18	Manipur	159.122	155.855	
19	Meghalaya	176.298	176.157	
20	Mizoram	65.758	67.406	
21	Nagaland	138.058	136.247	
22	Odisha	2211.582	2047.239	
23	Punjab	870.120	616.006	
24	Rajasthan	2791.572	2843.387	
25	Sikkim	44.324	44.081	
26	Tamil Nadu	3677.752	3928.213	
27	Telangana	1338.000	1354.597	
28	Tripura	271.000	264.550	
29	Uttarakhand	502.999	500.422	
30	Uttar Pradesh	9329.515	8959.395	
31	West Bengal	3970.620	3919.479	
32	A & N Island	29.558	14.692	
33	Chandigarh (DBT)	0.000		
34	D&N Haveli	11.016	0.000	
35	Daman & Diu	4.772	11.017	
36	Lakshadweep	4.620	4.287	
37	Puducherry (DBT)	0.000	4.211	
	Total	54925.974	0.000	
	andigarh Puducherry and so	34923.974	52846.858	

#### Allocation and Offtake of foodgrains under NFSA during 2020-21

(In thousand tons)

S. No. States/ UTs	o. States/ UTs Allocation Office				
	•	Allocation	Offtake		
1 Andhra Prade		1871.844	2147.362		
2 Arunachal Pra 3 Assam	adesh	88.992	87.223		
		1694.324	1553.353		
4 Bihar		5524.330	5183.855		
5 Chhattisgarh		1384.056	1375.292		
6 Delhi		450.690	449.472		
7 Goa		58.173	56.000		
8 Gujarat		2178.396	2011.139		
9 Haryana		795.000	619.657		
10 Himachal Prac	desh	508.020	507.422		
11 Jharkhand		1739.514	1760.584		
12 Karnataka		2608.801	2370.616		
13 Kerala		1395.973	1395.549		
14 Madhya Prade	sh	3443.277	3184.182		
15 Maharashtra		4605.191	3988.186		
16 Manipur		162.598	158.866		
17 Meghalaya		176.298	174.696		
18 Mizoram		65.758	64.663		
19 Nagaland		138.058	138.162		
20 Odisha		2224.920	2078.529		
21 Punjab		870.120	466.193		
22 Rajasthan		2788.073	2752.219		
23 Sikkim		44.324	41.709		
24 Tamil Nadu		3677.752	3535.626		
25 Telangana		1338.000	1253.716		
26 Tripura		271.192	243.011		
27 Uttarakhand		502.999	515.699		
28 Uttar Pradesh		9436.967	9003.628		
29 West Bengal		3970.620	3941.558		
30 A & N Island		29.558	16.919		
31 Chandigarh (D		0.000	0.000		
32 D&N Haveli an	d Daman & Diu	15.892	14.573		
33 Jammu & Kasl	nmir	734.654	695.986		
34 Ladakh		16.427	15.040		
35 Lakshadweep		4.620	3.492		
36 Puducherry (D)	3T)	0.000	0.000		
Total		54815.412	51804.174		

#### Allocation and Offtake of foodgrains under NFSA during 2021-22

(In thousand tons)

S. No.	States/ UTs		n thousand to
		Allocation	Offtak
2	Andhra Pradesh	1871.844	1750.856
3	Arunachal Pradesh	88.996	79.840
	Assam	1694.726	1616.66
<u>4</u> 5	Bihar	5527.100	4890.761
	Chhattisgarh	1384.056	1376.739
6	Delhi	448.682	402.235
7	Goa	59.045	58.223
8	Gujarat	2175.742	2014.515
9	Haryana	795.000	640.430
10	Himachal Pradesh	508.020	504.634
11	Jharkhand	1724.899	1501.655
12	Karnataka	2608.820	1839.458
13	Kerala	1425.049	1372.519
14	Madhya Pradesh	3165.838	3064.797
15	Maharashtra	4605.192	3515.638
_16	Manipur	130.994	121.623
17	Meghalaya	176.298	172.013
18	Mizoram	65.758	64.360
19	Nagaland	138.058	132.705
20	Odisha	2244.231	1991.198
21	Punjab	870.120	879.690
22	Rajasthan	2770.584	2543.827
23	Sikkim	44.324	41.475
24	Tamil Nadu	3677.752	2946.119
25	Telangana	1338.000	1292.128
26	Tripura	271.231	
27	Uttarakhand	502.999	213.153
28	Uttar Pradesh	9782.054	570.108
29	West Bengal	3970.620	8528.748
30	A & N Island	29.558	3817.032
31	Chandigarh (DBT)	0.000	20.927
	D&N Haveli and Daman &	0.000	0.000
32	Diu	15.421	14.422
33	Jammu & Kashmir	734.654	561.973
34	Ladakh	16.427	15.238
35	Lakshadweep	4.620	4.844
36	Puducherry (DBT)	0.000	0.000
	Total digarh Puducherry and some	54866.713	48560.549

### Allocation and Offtake of foodgrains under NFSA during 2022-23 (Upto June, 2022)

(In thousand tons)

13	Andhra Pradesh Arunachal Pradesh Assam Bihar Chhattisgarh Delhi Goa Gujarat Haryana Himachal Pradesh Jharkhand Karnataka Kerala Madhya Pradesh	Allocation  467.961  22.249  423.782  1381.775  346.014  112.168  14.761  547.208  198.750  127.005  432.656  652.209  356.262	Offtake 466.830 23.858 457.234 1454.381 345.647 120.344 13.395 503.376 194.980 126.927 377.684 488.577
2 3 4 5 6 7 8 9 10 11 12 13	Arunachal Pradesh Assam Bihar Chhattisgarh Delhi Goa Gujarat Haryana Himachal Pradesh Jharkhand Karnataka Kerala Madhya Pradesh	22.249 423.782 1381.775 346.014 112.168 14.761 547.208 198.750 127.005 432.656 652.209	23.858 457.234 1454.381 345.647 120.344 13.395 503.376 194.980 126.927 377.684
3 4 5 6 7 8 9 10 11 12 13	Assam Bihar Chhattisgarh Delhi Goa Gujarat Haryana Himachal Pradesh Jharkhand Karnataka Kerala Madhya Pradesh	423.782 1381.775 346.014 112.168 14.761 547.208 198.750 127.005 432.656 652.209	457.234 1454.381 345.647 120.344 13.395 503.376 194.980 126.927 377.684
4 5 6 7 8 9 10 11 12 13	Bihar Chhattisgarh Delhi Goa Gujarat Haryana Himachal Pradesh Jharkhand Karnataka Kerala Madhya Pradesh	1381.775 346.014 112.168 14.761 547.208 198.750 127.005 432.656 652.209	1454.381 345.647 120.344 13.395 503.376 194.980 126.927 377.684
5 6 7 8 9 10 11 12 13	Chhattisgarh Delhi Goa Gujarat Haryana Himachal Pradesh Jharkhand Karnataka Kerala Madhya Pradesh	346.014 112.168 14.761 547.208 198.750 127.005 432.656 652.209	345.647 120.344 13.395 503.376 194.980 126.927 377.684
6 7 8 9 10 11 12 13	Delhi Goa Gujarat Haryana Himachal Pradesh Jharkhand Karnataka Kerala Madhya Pradesh	112.168 14.761 547.208 198.750 127.005 432.656 652.209	120.344 13.395 503.376 194.980 126.927 377.684
7 8 9 10 11 12 13	Goa Gujarat Haryana Himachal Pradesh Jharkhand Karnataka Kerala Madhya Pradesh	14.761 547.208 198.750 127.005 432.656 652.209	13.395 503.376 194.980 126.927 377.684
8 9 10 11 12 13	Gujarat Haryana Himachal Pradesh Jharkhand Karnataka Kerala Madhya Pradesh	547.208 198.750 127.005 432.656 652.209	503.376 194.980 126.927 377.684
9 10 11 12 13	Haryana Himachal Pradesh Jharkhand Karnataka Kerala Madhya Pradesh	198.750 127.005 432.656 652.209	503.376 194.980 126.927 377.684
10 11 12 13	Himachal Pradesh Jharkhand Karnataka Kerala Madhya Pradesh	127.005 432.656 652.209	194.980 126.927 377.684
11 12 13	Jharkhand Karnataka Kerala Madhya Pradesh	432.656 652.209	126.927 377.684
12 13	Karnataka Kerala Madhya Pradesh	652.209	377.684
13	Kerala Madhya Pradesh	652.209	
	Madhya Pradesh		
14			391.008
11		793.417	603.703
15	Maharashtra	1151.298	700.863
16	Manipur	33.957	31.863
17	Meghalaya	44.075	43.816
18	Mizoram	16.439	17.293
19	Nagaland	34.514	36.719
20	Odisha	562.426	895.281
21	Punjab	217.530	22.892
22	Rajasthan	692.646	636.718
	Sikkim	11.081	10.401
24	Tamil Nadu	919.438	972.186
25	Telangana	334.500	331.512
	Tripura	67.808	63.155
	Uttarakhand	125.749	143.772
28	Uttar Pradesh	2465.339	2254.550
	West Bengal	992.655	910.791
	A & N Island	7.389	2.230
	Chandigarh (DBT)	0.000	
	D&N Haveli and Daman &	0.000	0.000
]	Diu	3.797	3.709
	Jammu & Kashmir	183.663	123.481
34 ]	Ladakh	4.107	6.184
35 1	Lakshadweep	1.155	0.655
36 I	Puducherry (DBT)	0.000	0.000
7	<b>Fotal</b>	13745.785	12776.014

Details of Budget allocated and Released under Food Subsidy and Central assistance under the scheme "Assistance to State Agencies for intra-state movement of foodgrains and FPS dealers' margin under NFSA" (As on 26.07.2022).

(In Crore)

		Budgeted	Revised	Subsidy
FY	Schemes	Estimates	Estimates	Released
		(BE)	(RE)	(AE)
	Food Subsidy to FCI *	151000.00	75000.00	119164.02
2019-20	Food Subsidy to DCP States	33000.00	3350 8.35	**44444 35
	Central Assistance	4102.21	1678.78	1678.78
	Food Subsidy to FCI #	77982.54	344077.00	462789
2020-21	Food Subsidy to DCP States	37337.14	78337.77	##66901.77
	Central Assistance	3982.54	6482.54	6482.54
	Food Subsidy to FCI	202616.00	191304.00	2,08,929.00
2021-22	Food Subsidy to DCP States	40000.00	73420.66	79,789.54
2021 22	Central Assistance	4000.00	6000.00	6000.00
(As on	Food Subsidy to FCI	1,45,919.90	-	52,476.00
	Food Subsidy to DCP States	60,561.19	-	10,000.00
	Central Assistance	6572	7	58.34

<sup>\*</sup>Includes NSSF loan of Rs. 40,000 crore in FY 2017-18, Rs 70,000 crores in FY 2018-19 and Rs. 44,164.02 crores in FY 2019-20.

<sup>\*\*</sup> Includes Rs 11,436 crores (as part of NSSF loan), released from FCI to DCP States which was returned to FCI in 2020-21.

<sup>#</sup> Over and above RE (2020-21), fund of Rs. 1,18,712crore was additionally allocated by MoF for the purpose of repayment of NSSF loan to FCI. Accordingly, out of total fund released to FCI in FY 2020-21, Rs. 339236 crore were utilized for repayment of entire NSSF loan as on 31.03.21.

<sup>##</sup> Excludes Rs.11,436 crore released to FCI from DCP States Head.

#### State/UT-wise allocation of foodgrains under the Pradhan Mantri Garib Kalyan Anna Yojana and Atma Nirbhar Bharat Package (ANBP)

S. No.	States/UTs	Allocation of foodgrains under PMGKAY (Phase-I to VI) - (in MTs)	Allocation under ANBP (May – June, 2020) (In MTs)
1	Andaman & Nicobar Islands	7607.75	61
2	Andhra Pradesh	3352800.96	26823
3	Arunachal Pradesh	104274.00	821
4	Assam	3140606.27	25153
5	Bihar	10868477.51	86450
6	Chandigarh	34456.27	275
7	Chhattisgarh	2509625.00	20077
8	Daman & Diu D&NH	35938.20	285
9	Delhi	909562.50	7273
10	Goa	66515.15	532
11	Gujarat	4445024.80	38254
12	Haryana	1581125.00	12649
13	Himachal Pradesh	358057.00	2864
14	Jammu And Kashmir	904591.73	7241
15	Jharkhand	3297913.74	26370
16	Karnataka	5024125.00	40193
17	Kerala	1935001.50	15480
18	Ladakh	17986.79	144
19	Lakshadweep	2735.66	22
20	Madhya Pradesh	6287643.83	54642
21	Maharashtra	8752101.30	70017
22	Manipur	263477.93	2457
23	Meghalaya	268189.63	2146
24	Mizoram	83526.88	668
25	Nagaland	175585.88	1405
26	Odisha	4050273.81	32360
27	Puducherry	78390.85	628
28	Punjab	1768660.67	14145
29	Rajasthan	5526585.83	44662
30	Sikkim	47348.50	379
31	Tamil Nadu	4529244.51	35734
32	Telangana	2395266.15	19162
33	Tripura	311017.33	2483
34	Uttar Pradesh	18473649.37	142033
35	Uttarakhand	774276.85	6196
36	West Bengal	7522971.25	60184
	Total	99904635.32	800268

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